

DISTRICT & SESSIONS COURT, PUNE

Read :(i) Circulars/Notifications dated 14-03-2020, 16-03-2020, 20-03-2020, 23-03-2020, 26-03-2020 and 15-04-2020, issued by the Hon'ble High Court.

(ii) District Court Circulars bearing No. B-16(ii)/15/2020, dated 16-03-2020, and Office Order No. B-16(ii)/18/2020, dated 23-03-2020.

(iii) District Court Office Order bearing No. B-16(ii)/20/2020, dated 30-03-2020.

In continuation of the earlier further Circulars, the Hon'ble High Court has been pleased to issue directions vide Circular dated 15-04-2020, and thereby continued the arrangement directed vide Circular dated 26th March, 2020, upto 4th May, 2020.

Therefore, the undersigned, in continuation of the Office Order at reference No.(iii) issues the further Office Order as under, which will remain in force upto 4th May, 2020 :

OFFICE ORDER

(1) Following arrangement is made for Pune Judicial District, for the purpose of remand and urgent matters upto 4th May, 2020.

Part-I

(District & Sessions Courts at Pune proper)

Sr. No.	Name of the Judicial Officer	Date	Nature of work	
			Criminal	Civil
1)	Smt. M. M. Deshpande, District Judge-9 and Addl. Sessions Judge, Pune.	16-04-2020 and 30-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			<p>Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	
2)	Shri.S. H. Gwalani, District Judge-10 and Addl. Sessions Judge, Pune	16-04-2020 and 30-04-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
3)	Smt. R. V. Adone, District Judge-11 and Addl. Sessions Judge, Pune	17-04-2020 and 02-05-2020	<p>(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P.</p>	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			<p>Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	
4)	Shri. G. P. Agrawal, District Judge-13 and Addl. Sessions Judge, Pune	17-04-2020 and 02-05-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
5)	Shri. P. C. Bhagure, District Judge-14 and Addl. Sessions Judge, Pune	18-04-2020 and 4-05-2020	<p>(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the</p>	To be incharge of all District Judges and Adhoc District Judges at

			<p>Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	Pune proper.
6)	Shri. S. N. Sonwane, District Judge-15 and Addl. Sessions Judge, Pune.	18-04-2020 and 4-05-2020	<p>(i) Urgent Bail applications allotted to his Court and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
7)	Smt. R. U. Malvankar, District Judge-18 and Addl. Sessions Judge, Pune	20-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			<p>Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.</p> <p>(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.</p>	
8)	Smt. S. V. Sahare, District Judge-16 and Addl. Sessions Judge, Pune	20-04-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
9)	Shri. S. P. Pingle, District Judge-20 and Addl. Sessions Judge, Pune	21-04-2020	<p>(i) Urgent Bail applications allotted to his own Court and Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune, as per Office Order</p>	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	
10)	Smt. S. R. Bhangdiya Zavar, District Judge-19 and Addl. Sessions Judge, Pune	21-04-2020	(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
11)	Shri. R. G. Deshpande, Adhoc District Judge-1 and Addl. Sessions Judge, Pune	22-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			per Office Order dated 27.02.2020. (ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	
12)	Shri. S. M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune	22-04-2020	(i) Urgent Bail applications allotted to his own Court and Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
13)	Shri. V. R. Jagdale, Adhoc District Judge-3 and Addl. Sessions Judge, Pune	23-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	
14)	Shri. V. P. Adone, Adhoc District Judge-4 and Addl. Sessions Judge, Pune	23-04-2020	(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
15)	Shri. S. S. Gosavi, District Judge-1 and Addl. Sessions Judge, Pune	24-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	
16)	Smt. A. V. Rotte, District Judge-2 and Addl. Sessions Judge, Pune	24-04-2020	(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
17)	Shri. V. K. Yawalkar, District Judge-3 and Addl. Sessions Judge, Pune	27-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020.	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			(ii) Remand work of Special cases under MPID, ACB, Women atrocity, MSEB.	
18)	Shri. M. R. Purwar, District Judge-4 and Addl. Sessions Judge, Pune	27-04-2020	(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
19)	Shri. S. R. Navandar, District Judge-5 and Addl. Sessions Judge, Pune	28-04-2020	(i) Urgent Bail applications allotted to his own Court and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			under MPID, ACB, Women atrocity, MSEB.	
20)	Shri. J. N. Raje, District Judge-6 and Addl. Sessions Judge, Pune	28-04-2020	(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020. (ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI. (iii) To be incharge of all Sessions Courts at Pune proper.	--
21)	Shri. P. R. Ashturkar, District Judge-17 and Addl. Sessions Judge, Pune	29-04-2020	(i) Urgent Bail applications allotted to Shri. S.R. Navandar, DJ-5 and Addl. Sessions Judge, Pune and the Court of Shri. S.P. Pingle, DJ-20 and Addl. Sessions Judge, Pune, as per Office Order dated 27.02.2020. (ii) Remand work of Special cases	To be incharge of all District Judges and Adhoc District Judges at Pune proper.

			under MPID, ACB, Women atrocity, MSEB.	
22)	Shri. H. R. Waghmare, District Judge-8 and Addl. Sessions Judge, Pune	29-04-2020	<p>(i) Urgent Bail applications allotted to Shri. S.N. Sonawane, DJ-15 and Addl. Sessions Judge Pune and the Court of Shri. S.M. Agarkar, Adhoc District Judge-2 and Addl. Sessions Judge, Pune as per Office Order dated 27.2.2020.</p> <p>(ii) Remand work of Special cases under POCSO, S.C./S.T. , N.D.P.S. Drugs and Cosmetics, and CBI.</p> <p>(iii) To be incharge of all Sessions Courts at Pune proper.</p>	--
23)	Shri. A. Y. Thatte, District Judge-12 and Addl Sessions Judge, Pune.	17-04-2020, 20-04-2020, 22-04-2020, 24-04-2020, 28-04-2020, 30-04-2020 and 04-05-2020	Attend all the urgent work/bail matters/remand work pertaining to MCOC Act of his own Court as well as of the Court of Shri. A.N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	

24)	Shri. A. N. Sirsikar, District Judge-7 and Addl. Sessions Judge, Pune.	16-04-2020, 18-04-2020, 21-04-2020, 23-04-2020, 27-04-2020, 29-04-2020 and 02-05-2020	Attend all the urgent work/bail matters/remand work pertaining to MCOG Act of his own Court as well as of the Court of Shri. A.Y. Thatte, District Judge-12 and Addl. Sessions Judge, Pune.	
25)	Shri. P. R. Ashturkar, Member, MACT, Pune	16-04-2020 to 04-05-2020	His own MACT Court.	

Part-II**(Additional District & Sessions Court at Baramati)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. R. B. Deshpande, District Judge-1 & Addl. Sessions Judge, Baramati.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	District Judge-1/2/3 and Additional Sessions Judges, Baramati.
2)	Shri. R. V. Lokhande, District Judge-4 & Addl. Sessions Judge, Baramati.	16-04-2020, 20-04-2020, 23-04-2020 28-04-2020 and 02-05-2020	District Judge-4 and Additional Sessions Judges, Baramati and Adhoc District Judge-1 and 2, Baramati.
3)	Shri. S. T. Bhalerao, District Judge - 2 & Addl. Sessions Judge, Baramati.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	District Judge-2 and Additional Sessions Judge, Baramati and Adhoc District Judge-1 and 2, Baramati.

4)	Shri. R. R. Rathi, District Judge-3 & Addl. Sessions Judge, Baramati.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	District Judge-1/3/4 and Additional Sessions Judges, Baramati.
5)	Dhri. D. B. Bangde, Adhoc District Judge-1 & Addl. Sessions Judge, Baramati.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	District Judge-1/2/3/4 and Additional Sessions Judges Baramati (Criminal Proceedings)
6)	Shri. R. D. Gadwe, Adhoc District Judge-2 and Asstt. Sessions Judge, Baramati.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	District Judge-1/2/3/4 and Addl. Sessions Judges, Baramati. (Civil proceedings)

Part-III

(Additional District & Sessions Court at Khed-Rajgurunagar)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. N. K. Brahme, District Judge-1 & Addl. Sessions Judge, Khed-Rajgurunagar.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.
2)	Shri. A. M. Ambalkar, District Judge-2 & Addl. Sessions Judge, Khed-Rajgurunagar.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.
3)	Shri. S. N. Patil, District Judge-3 & Addl. Sessions Judge, Khed-Rajgurunagar.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All the District and Sessions Judges, at Khed-Rajgurunagar.

Part-IV
(Civil Court Senior Division, Pune)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. R. M. Shaikh, 18 th Jt. Civil Judge, Senior Division, Pune.	16-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
2)	Shri. R. H. Nathani, 20 th Jt. Civil Judge, Senior Division, Pune.	17-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
3)	Shri. A. S. Tekale, 21 st Jt. Civil Judge, Senior Division, Pune.	18-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
4)	Smt. K. M. Pingle, 22 nd Jt. Civil Judge, Senior Division, Pune.	20-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
5)	Smt. M. R. Khanwe, 23 rd Jt. Civil Judge, Senior Division, Pune.	21-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
6)	Shri. P. D. Sawant, 24 th Jt. Civil Judge, Senior Division, Pune.	22-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)

7)	Shri. N. A. Pathan, 26 th Jt. Civil Judge, Senior Division, Pune.	23-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
8)	Shri. R. T. Ingle, 27 th Jt. Civil Judge, Senior Division, Pune.	24-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
9)	Shri. R. D. Dange, 29 th Jt. Civil Judge, Senior Division, Pune.	27-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
10)	Smt. K. S. Navandar, 30 th Jt. Civil Judge, Senior Division, Pune.	28-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
11)	Shri. S. S. Ghorpade, Jt. Civil Judge, Senior Division, Pune.	29-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
12)	Shri. S. D. Kurane, 19 th Jt. Civil Judge, Senior Division, Pune.	30-04-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
13)	Shri. S. H. Salunkhe, 2 nd Jt. Civil Judge, Senior Division, Pune.	02-05-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)

14)	Shri. S. H. Salunkhe, 3 rd Jt. Civil Judge, Senior Division, Pune .	04-05-2020	All the Civil Judges, Senior Division and Civil Judges, Junior Division at Pune Proper. (including the Courts dealing with family matters situated at Family Court Building, Pune)
14)	Shri. P. G. Deshmukh, 4 th Jt. C.J.S.D. Pune, deputation at Vadgaon-Mawal.	16-04-2020, to 04-05-2020	To be incharge of his own court.

Part-V

(Small Causes Court, Pune)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. M.S. Bhadane, Judge, Small Causes Court, Pune .	16-04-2020 and 24-04-2020	All Small Causes Court, Pune.
2)	Smt. M. S. Sahastrabudhe, 2 nd Addl. Judge, Small Causes Court, Pune	17-04-2020 and 27-04-2020	All Small Causes Court, Pune.
3)	Shri. V. V. Kulkarni, 3 rd Addl. Judge, Small Causes Court, Pune	18-04-2020 and 28-04-2020	All Small Causes Court, Pune.
4)	Shri. N. K. Joshi, 4 th Addl. Judge, Small Causes Court, Pune .	20-04-2020 and 29-04-2020	All Small Causes Court, Pune.
5)	Smt. H. R. Jadhav, 6 th Addl. Judge, Small Causes Court, Pune	21-04-2020 and 30-04-2020	All Small Causes Court, Pune.
6)	Smt. S. G. Agrawal, 5 th Addl. Judge, Small Causes Court, Pune .	22-04-2020 and 02-05-2020	All Small Causes Court, Pune.

7)	Shri. A.B.Jadhav, 7 th Addl. Judge, Small Causes Court, Pune.	23-04-2020 and 04-05-2020	All Small Causes Court, Pune.
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Part-VI

(Civil Court Senior Division, Baramati)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. A. B. Kurane, 4 th Jt. Civil Judge, Senior Division, Baramati	16-04-2020, 22-04-2020 and 29-04-2020	All Civil Judges, Senior Division Courts, Baramati.
2)	Shri. B. N. Arbad, Jt. Civil Judge, Senior Division, Baramati	17-04-2020, 23-04-2020 and 30-04-2020	All Civil Judges, Senior Division Courts, Baramati.
3)	Shri. P.N. Deshpande, 2 nd Jt. Civil Judge, Senior Division, Baramati	18-04-2020, 24-04-2020 and 02-05-2020	All Civil Judges, Senior Division Courts, Baramati.
4)	Shri. G. G. Bharne, Civil Judge, Senior Division, Baramati	20-04-2020, 27-04-2020 and 04-05-2020	All Civil Judges, Senior Division Courts, Baramati.
5)	Shri. S. S. Ubale, 3 rd Jt. Civil Judge, Senior Division, Baramati	21-04-2020 and 28-04-2020	All Civil Judges, Senior Division Courts, Baramati.

Part- VII**(Civil Court Senior Division, Khed-Rajgurunagar)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. S. S. Pakhale, Civil Judge, Senior Division, Khed- Rajgurunagar.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.
2)	Shri. K. H. Patil, Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.
3)	Shri. G. B. Deshmukh, 2 nd Jt. Civil Judge, Senior Division, Khed- Rajgurunagar.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All Civil Judges, Senior Division, Khed-Rajgurunagar.

Part-VIII**(J.M.F.C. Courts at Pune (including Khadki/
Pune Cantonment, Pimpri-Chinchwad, PMC and PCMC)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. K. C. Rajput, Judicial Magistrate, First Class, Cantonment Court, Pune	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All J.M.F.Cs. at Pune Cantonment Court.

2)	Shri. A. S. Deshpande, Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All J.M.F.Cs. at Pune Cantonment Court.
3)	Smt. R. S. Patil, 2 nd Jt. Judicial Magistrate, First Class, Cantonment Court, Pune	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All J.M.F.Cs. at Pune Cantonment Court.
4)	Shri. S. K. Sonwane, Judicial Magistrate, First Class, Khadki Cantonment, Khadki	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
5)	Smt. V. C. Kshirsagar, 2 nd Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
6)	Smt. D.A. Darveshi, Jt. Judicial Magistrate, First Class, Khadki Cantonment, Khadki.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All J.M.F.Cs. at Khadki Cantonment Court, Khadki.
7)	Shri. A. U. Supekar, C.J.J.D. & J.M.F.C. Pimpri.	16-04-2020, 22-04-2020 and 02-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
8)	Shri. D. R. Pathan, Jt. C.J.J.D. & J.M.F.C. Pimpri.	17-04-2020 23-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
9)	Smt. R. R. Kale, 2 nd Jt. C.J.J.D. & J.M.F.C. Pimpri.	18-04-2020 and 24-04-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.

10)	Smt. R. N.Mujawar, 3 rd Jt. C.J.J.D. & J.M.F.C. Pimpri.	20-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
11)	Smt. N. T. Bhosale, 4 th C.J.J.D. & J.M.F.C. Pimpri.	21-04-2020 and 28-04-2020	All C.J.J.D. & J.M.F.C. Courts at Pimpri.
12)	Smt. J. S. Kelkar, J.M.F.C. (Court No.1), Pune.	16-04-2020 and 17-04-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C.(Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(Court No.6), Pune. 6) J.M.F.C.(Court No.7), Pune. 7) J.M.F.C. (A.C. Court), Pune. 8) J.M.F.C.(Court No.9), Pune.
13)	St. R. K. Bafna, J.M.F.C. (Court No.2), Pune.	16-04-2020 and 17-04-2020	1) J.M.F.C.(Court No.8), Pune. 2) J.M.F.C.(Court No.5), Pune. 3) 11 th Jt. CJJD and JMFC, Pune 4) 12 th Jt. CJJD and JMFC, Pune 5) 13 th Jt. CJJD and JMFC, Pune 6) 14 th Jt. CJJD and JMFC, Pune, 7) 15 th Jt. CJJD and JMFC, Pune 8) J.M.F.C. (M.V. Court),Pune.
14)	Smt. T. M. Nirale, J.M.F.C. (Court No.3), Pune.	18-04-2020 and 20-04-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C.(Court No.1), Pune. 4) J.M.F.C.(Court No.2), Pune. 5) J.M.F.C.(Court No.6), Pune. 6) J.M.F.C.(Court No.7), Pune. 7) J.M.F.C. (A.C. Court), Pune. 8) J.M.F.C.(Court No.9), Pune.
15)	Shri. P. S. Jondhale, J.M.F.C. (Court No.4), Pune.	18-04-2020 and 20-04-2020	1) J.M.F.C.(Court No.8), Pune. 2) J.M.F.C.(Court No.5), Pune. 3) J.M.F.C. (M.V. Court),Pune. 4) 11 th Jt. CJJD and JMFC, Pune 5) 12 th Jt. CJJD and JMFC, Pune

			6) 13 th Jt. CJJD and JMFC, Pune 7) 14 th Jt. CJJD and JMFC, Pune, 8) 15 th Jt. CJJD and JMFC, Pune
16)	Shri. V. I. Shaikh, J.M.F.C. (Court No.5), Pune.	21-04-2020 and 22-04-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C. (Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(Court A.C.), Pune. 6) J.M.F.C.(Court No.7), Pune. 7) J.M.F.C.(Court No.1), Pune. 8) J.M.F.C.(Court No.9), Pune.
17)	Smt. A. S. Mujumdar, J.M.F.C. (Court No.6) Pune.	21-04-2020 and 22-04-2020	1) J.M.F.C.(Court No.2), Pune. 2) J.M.F.C.(Court No.8), Pune. 3) J.M.F.C. (M.V. Court),Pune. 4) 11 th Jt. CJJD and JMFC, Pune 5) 12 th Jt. CJJD and JMFC, Pune 6) 13 th Jt. CJJD and JMFC, Pune 7) 14 th Jt. CJJD and JMFC, Pune, 8) 15 th Jt. CJJD and JMFC, Pune
18)	Shri. S. B. Ganapa J.M.F.C. (Court No.7) Pune.	23-04-2020 and 24-04-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C. (Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(Court A.C.), Pune. 6) J.M.F.C.(Court No.5), Pune. 7) J.M.F.C.(Court No.1), Pune. 8) J.M.F.C.(Court No.6), Pune.
19)	Smt. A. V. Mohite, J.M.F.C. (Court No.9) Pune.	23-04-2020 and 24-04-2020	1) J.M.F.C.(Court No.2), Pune. 2) J.M.F.C.(Court No.8), Pune. 3) J.M.F.C. (M.V. Court),Pune. 4) 11 th Jt. CJJD and JMFC, Pune 5) 12 th Jt. CJJD and JMFC, Pune

			6) 13 th Jt. CJJD and JMFC, Pune 7) 14 th Jt. CJJD and JMFC, Pune, 8) 15 th Jt. CJJD and JMFC, Pune
20)	Shri. S. B. Patil, J.M.F.C. (A. C. Court) Pune.	27-04-2020, and 28-04-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C.(Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(Court No. 7), Pune. 6) J.M.F.C.(Court No.5), Pune. 7) J.M.F.C.(Court No.1), Pune. 8) J.M.F.C.(Court No.6), Pune.
21)	Shri. N. K. Kharade, J.M.F.C. (M. V. Court) Pune.	27-04-2020, and 28-04-2020	1) J.M.F.C.(Court No.2), Pune. 2) J.M.F.C.(Court No.8), Pune. 3) J.M.F.C. (Court No.9),Pune. 4) 11 th Jt. CJJD and JMFC, Pune 5) 12 th Jt. CJJD and JMFC, Pune 6) 13 th Jt. CJJD and JMFC, Pune 7) 14 th Jt. CJJD and JMFC, Pune, 8) 15 th Jt. CJJD and JMFC, Pune
22)	Shri. A. S. Rane, 13 th Jt. CJJD & J.M.F.C., Pune.	29-04-2020 and 02-05-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C.(Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(A. C. Court), Pune. 6) J.M.F.C.(Court No.5), Pune. 7) J.M.F.C.(Court No.1), Pune. 8) J.M.F.C.(Court No.6), Pune.
23)	Shri. S. B. Ganapa, J.M.F.C. (Court No.7), Pune.	29-04-2020 and 02-05-2020	1) J.M.F.C.(Court No.2), Pune. 2) J.M.F.C.(Court No.8), Pune. 3) J.M.F.C. (Court No.9),Pune. 4) J.M.F.C. (M.V. Court),Pune. 5) 11 th Jt. CJJD and JMFC, Pune.

			6) 12 th Jt. CJJD and JMFC, Pune. 7) 14 th Jt. CJJD and JMFC, Pune. 8) 15 th Jt. CJJD and JMFC, Pune.
24)	Smt. S. S. Ramdin, 14 th Jt. CJJD & J.M.F.C., Pune.	30-04-2020 and 04-05-2020	1) Chief Judicial Magistrate, Pune., 2) Addl. CJM, Pune. 3) J.M.F.C. (Court No.3), Pune. 4) J.M.F.C.(Court No.4), Pune. 5) J.M.F.C.(A. C. Court), Pune. 6) J.M.F.C.(Court No.5), Pune. 7) J.M.F.C.(Court No.1), Pune. 8) J.M.F.C.(Court No.6), Pune.
25)	Shri. S. B. Ganapa, J.M.F.C. (Court No.7), Pune.	30-04-2020 and 04-05-2020	1) J.M.F.C.(Court No.2), Pune. 2) J.M.F.C.(Court No.8), Pune. 3) J.M.F.C. (Court No.9),Pune. 4) J.M.F.C. (M.V. Court),Pune. 5) 11 th Jt. CJJD and JMFC, Pune. 6) 12 th Jt. CJJD and JMFC, Pune. 7) 13 th Jt. CJJD and JMFC, Pune. 8) 15 th Jt. CJJD and JMFC, Pune.
26)	Shri. A. B. Tahasildar, C.J.J.D. & J.M.F.C. (P.M.C. Court), Pune	16-04-2020 to 04-05-2020	To be incharge of his own Court.
27)	Smt. V. R. Mane, C.J.J.D. & J.M.F.C. (P.C.M.C. Court), Akurdi, Pune	16-04-2020 to 04-05-2020	To be incharge of her own Court.
28)	Smt. A. A. Pathan, 9 th Jt. C.J.J.D. & J.M.F.C. (Juvenile Justice Court), Yerwada, Pune.	16-04-2020 to 04-05-2020	To be incharge of her own Court.
29)	Shri. M.M. Raut, J.M.F.C. (Railway), Pune.	16-04-2020 to 04-05-2020	To be incharge of his own Court.

Part-IX

(Courts exclusively dealing with cases u/s.138 of N.I.Act)

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Shri. O. N. Mantri, 25 th Jt.C.J.S.D. & Addl.C.J.M. Pune	16-04-2020 22-04-2020, and 29-04-2020	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. V.S. Khandbahale 28 th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. R. D. Dange 29 th C.J.S.D. & Addl.C.J.M. Pune. (4) Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune.
2)	Shri. N. N. Patil, 9 th Jt. C.J.S.D. and Addl. C.J.M. Pune.	17-04-2020, 23-04-2020 and 02-05-2020	(1) Shri. O. N. Mantri, 25 th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. V.S. Khandbahale 28 th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Shri. R. D. Dange 29 th C.J.S.D. & Addl.C.J.M. Pune. (4) Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune.
3)	Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune.	18-04-2020, 24-04-2020 and 04-05-2020	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl. C.J.M., Pune. (2) Shri. O. N. Mantri 25 th Jt. C.J.S.D. & Addl. C.J.M. Pune. (3) Shri. V.S. Khandbahale 28 th Jt. C.J.S.D. & Addl.C.J.M.,Pune. (4) Shri. R. D. Dange 29 th C.J.S.D. & Addl.C.J.M. Pune.

4)	Shri.V.S. Khandbahale, 28 th Jt. C.J.S.D. & Addl .C.J.M. Pune.	20-04-2020 and 27-04-2020	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25 th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri. R. D. Dange 29 th C.J.S.D. & Addl.C.J.M. Pune.
5)	Shri. R. D. Dange, 29 th C.J.S.D. & Addl.C.J.M.,Pune.	21-04-2020 28-04-2020, and 30-04-2020	(1) Shri. N. N. Patil 9 th Jt. C.J.S.D. and Addl.C.J.M., Pune. (2) Shri. O. S. Mantri 25 th Jt. C.J.S.D. & Addl.C.J.M. Pune. (3) Smt. A. P. Giradkar 31 st Jt. C.J.S.D. & Addl.C.J.M. Pune. (4) Shri.V.S. Khandbahale, 28 th Jt. C.J.S.D. & Addl .C.J.M. Pune.

Part- X**(C.J.J.D. & J.M.F.C. of Taluka Courts)**

Sr. No.	Name of the Judicial Officer	Date	To be incharge of the following Courts in addition to his/her own
1)	Smt. S. B. Yadav, Civil Judge, J.D. and J.M.F.C., Indapur.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
2)	Smt. N. A. L. Shaikh, Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.

3)	Shri. N. P. Deshpande, 2 nd Jt. Civil Judge, J.D. & J.M.F.C., Indapur.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Indapur.
4)	Smt. G.S.Patil 5 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	16-04-2020, 23-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
5)	Shri. S.G. Guanri 6 th Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	17-04-2020, 24-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
6)	Shri. S. A. Mulik, Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	18-04-2020 and 27-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
7)	Shri. B. V. Burande, Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	20-04-2020 and 28-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
8)	Shri. R.K. Gaikwad, 2 nd Jt. Civil Judge, J.D. and J.M.F.C, Vadgaon Maval.	21-04-2020 and 29-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
9)	Smt.P. M. Suryawanshi, 4 th Jt. Civil Judge, J.D. and J.M.F.C., Vadgaon Maval.	22-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Vadgaon Maval.
10)	Shri. N. D. Meshram Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
11)	Shri. H. J. Pathan, Civil Judge, J.D. and J.M.F.C., Ghodegaon	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.

12)	Smt. S. K. Birajdar, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Ghodegaon	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodegaon.
13)	Smt. H.U.U. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Bhor.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
14)	Shri.S. K. Mule, Civil Judge, J.D. and J.M.F.C., Bhor	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
15)	Shri. P. P. Awate, Jt. Civil Judge, J.D. and J.M.F.C., Bhor	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Bhor.
16)	Shri. V. N. Morey, Civil Judge, J.D. and J.M.F.C., Saswad.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
17)	Shri. N. S. Tikhe, Jt. C.J.J.D.and J.M.F.C., Saswad.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad.
18)	Smt. D. M. Patil, 2 nd Jt. Civil Judge, J.D. and J.M.F.C., Saswad	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Saswad

19)	Smt. R. D.Patange-Ingle, Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	16-04-2020, 21-04-2020, 27-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
20)	Smt. N. S. Kadam, 4 th Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	17-04-2020, 22-04-2020, 28-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
21)	Shri. D. B. Patange, 2 nd Jt.C.J.J.D.& J.M.F.C., Khed-Rajgurunagar.	18-04-2020, 23-04-2020 and 29-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
22)	Shri. P. D. Deore, 3 rd Jt.C.J.J.D. and J.M.F.C., Khed-Rajgurunagar.	20-04-2020, 24-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Khed-Rajgurunagar.
23)	Shri. R. D. Hingaonkar, 2 nd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
24)	Smt. S. R. Bandal, C.J.J.D. & J.M.F.C. Ghodnadi-Shirur	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
25)	Shri. K. M. Mundhe, 3 rd Jt.C.J.J.D.&JMFC, Ghodnadi-Shirur.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Ghodnadi-Shirur.
26)	Shri. A. J. Girhe, 3 rd Jt. C.J.J.D. & J.M.F.C. Baramati.	16-04-2020, 23-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.

27)	Shri. I. G. Mahadeokoli, 4 th Jt.C.J.J.D. & J.M.F.C. Baramati.	17-04-2020, 24-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
28)	Smt. D. S. Khot, 5 th Jt.C.J.J.D. & J.M.F.C. Baramati.	18-04-2020 and 27-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
29)	Smt. A.A. Bachulkar, 6 th Jt.C.J.J.D. & J.M.F.C. Baramati.	20-04-2020 and 28-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
30)	Shri. V. B. Kamble, Jt.C.J.J.D. & J.M.F.C. Baramati.	21-04-2020 and 29-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
31)	Shri. P. R. Wagdole, 2 nd Jt.C.J.J.D. & J.M.F.C. Baramati.	22-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Baramati.
32)	Shri. A. M. Kulkarni C.J.J.D. & J.M.F.C. Junnar.	16-04-2020, 20-04-2020, 23-04-2020, 28-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar
33)	Shri. P. M. Kolse, Jt.C.J.J.D. & J.M.F.C. Junnar.	17-04-2020, 21-04-2020, 24-04-2020, 29-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.
34)	Shri. V. I. Ghorpade, 2 nd Jt.C.J.J.D. & J.M.F.C. Junnar.	18-04-2020, 22-04-2020, 27-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs. at Junnar.
35)	Shri. N. B. Jadhav, C.J.J.D. & J.M.F.C. Daund.	16-04-2020, 21-04-2020, 27-04-2020 and 02-05-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.

36)	Shri. A. T. Mangire, Jt.C.J.J.D. & J.M.F.C. Daund.	17-04-2020, 22-04-2020, 28-04-2020 and 04-05-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
37)	Shri. A. A. Kalamkar, 2 nd Jt. C.J.J.D. & J.M.F.C.Daund.	18-04-2020, 23-04-2020 and 29-04-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
38)	Smt. A. A. Lagare, 3 rd Jt. C.J.J.D. & J.M.F.C.Daund	20-04-2020, 24-04-2020 and 30-04-2020	All C.J.J.Ds. & J.M.F.Cs., Daund.
39)	Shri. G. S. Varpe, Judicial Magistrate, F.C. (Railway), Daund.	16-04-2020 to 04-05-2020	To be incharge of his own Court.

All the Judicial Officers in Pune District are hereby instructed to make such arrangement that whenever the request of urgent relief is received by the duty Judicial Officer in respect of the matter of their Court, the said matter is made available immediately, within the office time.

The staff members attached to the above mentioned Judicial Officers including administrative staff required for institution and other allied work shall attend the office. As far as possible, minimum staff be utilized. In case their staff is not residing at the station of their posting and unable to attend duty, the staff residing locally, may be utilized.

Apart from that, the duty Judicial Officer and staff assigned for dealing with such work, all other Judges and staff will not be required to attend the Court till 04-05-2020. However, all the Judges and the staff members shall be available on phone calls as and when any communication is made to them telephonically. In the case any duty is assigned to the Judges and / or staff members, he/she shall discharge the same without fail. Breach of these directions may attract stern Disciplinary Action against them and also their period of absence will be considered as leave period.

In order to avoid crowding of Courts, all the Courts may give the next dates on which the matters listed on a particular date would be again listed. It is advisable that all the Courts in Pune District to affix the Memorandum/Boards with next dates in the matters, on conspicuous

place outside their respective Courts and ensure that the next date is reflected on the CIS.

The Judicial Officers, who are assigned the duty as above to make use of the Video Conferencing facility for advocates/litigants in person, for hearing of extremely urgent matters, i.e. remand, bail applications, etc. The Judicial Officers may attend hearing in Video Conferencing Room, available in Court premises, if the arrangement made in Court hall do not cater to the need. The Circulars bearing No. B-16(ii)/19/2020, dated 23rd March, 2020, No. B-16(ii)/24/2020, dated 4th April, 2020 and No. B-16(ii)/25/2020, dated 8th April, 2020 has already been issued to that effect.

All the Judicial Officers shall ensure that fresh filing will be accepted on all working days and accordingly all arrangements should be made.

All the Judicial Officers and the staff members are required to be present at Headquarter and make themselves available, whenever required.

All the Litigants, Pubic and Advocates are hereby informed that they should avoid visiting the Court complexes unless necessary. They shall adhere to the guidelines issued by the Health Ministry while they visit the Court.

The guidelines of the Hon'ble Supreme Court of India in respect of JCWL, CoCP, JJB, etc. in Suo Moto Writ Petition (Civil) No. 04 of 2020 (already circulated) be followed scrupulously.

The period commencing from 15-03-2020 until regular resumption of the Court work shall be excluded in the time bound matters (only which are time bound by the Bombay High Court).

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Pune.

Dated: 15th April, 2020.

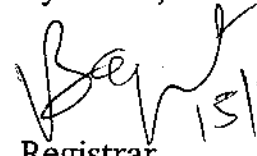
(Neeraj P. Dhote)

Principal District & Sessions Judge,
Pune.

Forwarded with compliments to all the Judicial Officers in
Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 26 /2020,
District & Sessions Court,
Pune.
Date: 15-04-2020.

By Order,


15/04/2020

Registrar,

District & Sessions Court, Pune.

Copy to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations
in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.